



# High Court of Judicature at Patna

## TRANSLATOR AND TRANSLATOR-CUM-PROOF READER (FOR SUVAS CELL) RECRUITMENT EXAMINATION, 2024

### NOTICE

No.- 47/R&A

Dated: 11<sup>th</sup> July, 2025

In continuation to this Court's notice no.43/R&A dated 27.06.2025 whereby the final result for appointment to the posts of Translator and Translator-cum-Proof Reader under Advertisement No.-PHC/01/2024 was published, it is hereby informed that during the course of verification of documents prior to issuance of appointment letters, certain facts came into light which necessitates cancellation of candidature/ selection of two candidates. Thus, the result of below mentioned two candidates are hereby cancelled due to reasons mentioned against their names:

Sl. No.	Roll No.	Candidate's Name	Selected under Category	Reason for cancellation of candidature/ selection
	Reg. No.		Selected for the post	
52	103148	Subhangi Anand Singh	BC(F)	She did not possess the required essential qualification of graduation as on the cut-off date prescribed in the Advertisement i.e. 01.01.2024.
	409032		Translator	
64	101277	Santosh Kumar Pal	EBC	He could not produce NCL (Non-Creamy layer) certificate in support of reservation claimed by him. As such, his candidature was re-assessed under UR category but he scored lower than the last selected candidate of UR Category.
	400169		Translator	

Consequently, the final result is hereby revised in the following manner:-

1. The result in respect of Ms. Chitvan Radha (Roll No. 103212) who was selected for the post of Translator-cum-Proof Reader and whose name appeared at Serial no.58 of the published result is revised as below:

Sl. No.	Roll No.	Reg. No.	Candidate's Name	Selected under Category	Selected for the post
57	103212	401410	Chitvan Radha	BC(F)	Translator

2. The merit position of the candidates whose names appeared at serial number 53 to 58 of the published result has shifted upwards by one place due to cancellation of candidature of Ms. Subhangi Anand Singh (Roll No.-103148) and their new merit position is depicted below, however, there is no change in the post for which they have been selected:

Name of the Candidate	Merit position in published result	Modified merit position
Priyanjali Kumari	53	52
Raj Kumar Singh	54	53
Deeksha Kumari	55	54
Jitendra Kumar	56	55
Ram Sudhari Kumar Sah	57	56
Chitvan Radha	58	57

3. On account of cancellation of candidature of Ms. Subhangi Anand Singh (Roll No.-103148), the next candidate, in order of merit, of BC (Female) Category is now included in the final result at Serial no.58. Details of the new candidate is as follows:

Sl. No.	Roll No.	Reg. No.	Candidate's Name	Selected under Category	Selected for the post
58	102964	407437	Saumya Aditi	BC(F)	Translator-cum-Proof Reader

4. Due to cancellation of selection of Sri Santosh Kumar Pal (Roll No.-101277), the next candidate, in order of merit, of EBC Category is now included in the final result at Serial no.67. Details of the new candidate is as follows:

Sl. No.	Roll No.	Reg. No.	Candidate's Name	Selected under Category	Selected for the post
67	102002	408502	Asif Equbal	EBC	Translator

5. The merit position of the candidates whose names appeared at serial number 65 to 67 thus shifted upwards by one place due to cancellation of candidature of Sri Santosh Kumar Pal (Roll No.-101277) and their new merit position is mentioned below, however, there is no change in the post for which they have been selected:

Name of the Candidate	Merit position in published result	Modified merit position
Deepa Dayal	65	64
Ranjit Kumar	66	65
Rahul Kumar	67	66

6. The result in respect of the candidates whose names appeared at Serial nos.1 to 52, 59 to 63 and 68 in the Court's notice no.43/R&A dated 27.06.2025, stands unaffected.

Accordingly, the cut-off marks for the BC(Female) and EBC Category is revised as 116.0 and 106.0 marks, respectively.

The result published vide Court's notice no.43/R&A dated 27.06.2025 stands modified to the above extent only.

**By order of the Court**

**Sd/-**

**Registrar General**